

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
VISA DRUGS & PHARMACEUTICALS PRIVATE LIMITED

1.	Name of Corporate Debtor	VISA DRUGS & PHARMACEUTICALS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	07/07/2008
3.	Authority under which Corporate Debtor is Incorporated/Registered	REGISTRAR OF COMPANIES- KOLKATA
4.	Corporate Identity Number of Corporate Debtor	UB85100WB2008PTC127222
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Registered Office: ROOM NO. A-402/8, BAGREE MARKET 71, BIPLABI RASHBEHARI BASU KOLKATA WB -700001 IN Factory Address: GULLERWALA SAI ROAD, BADDI, Dist: SOLAN, HIMACHAL PRADESH- 173205.
6.	Date of closure of Insolvency Resolution Process	01.02.2021
7.	Liquidation commencement date of Corporate Debtor	02.02.2021 (By Order of the Hon'ble NCLT, Kolkata Bench in IA No. 1390/KB/2020 in C.P. (IB) No 1239/KB/2018
8.	Name and Registration Number of Insolvency Professional Acting As Liquidator	Mr UDAY NARAYAN MITRA IBBI/IPA-001/IP-P00793/2017-2018/11360
9.	Address And e-mail of the liquidator, as registered With Board	72/1, Dawnagazi Road, Bally, Howrah, West Bengal-711201 Email Address registered with IBBI: udaynarayanmitra@yahoo.co.uk
10.	Address and e-mail to be used for correspondence with the Liquidator	72/1, Dawnagazi Road, Bally, Howrah, WestBengal-711201 Email Address for communication: liquidation.visadrugs21@gmail.com
11.	Last date for submission of Claims	04.03.2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench, has ordered the commencement of liquidation of Visa Drugs & Pharmaceuticals Private Limited on **02th February, 2021** under Section 33 of the Insolvency & Bankruptcy Code, 2016.

The Stakeholders of **VISA DRUGS & PHARMACEUTICALS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims or update their claims submitted during CIRP, on or before **4th March, 2021**, to the Liquidator at the address mentioned against item 10.

The Financial Creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

The prescribed forms may be downloaded from the following link: <http://ibbi.gov.in/downloadform.html>

Submission of false or misleading proofs of claim shall attract penalties.

Date: 6th February, 2021
Place: Howrah


Uday Narayan Mitra
Liquidator

Reg No. IBBI/IPA-001/IP-P00793/2017-2018/11360



